



**IN THE NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH, COURT-II
KOLKATA**

IA (IB) No. 1666/KB/2022

in

CP (IB) No. 1262/KB/2019

An Application under section 30(6) and section 31(1) of the Insolvency & Bankruptcy Code, 2016 read with regulation 39(4) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 for approval of Resolution Plan.

In the matter of:

Ashok Kumar Jhunjhunwala

... Operational Creditor

Versus

Jain Shoppers Private Limited

CIN: U51909WB2010PTC154672

... Corporate Debtor

And

In the matter of:

Sudipta Ghosh, Resolution Professional of

Jain Shoppers Private Limited

... Applicant

Date of pronouncement: 26 April 2023

Coram:

Smt. Bidisha Banerjee, Member (Judicial)

Shri Rahul Bhatnagar, Member (Technical)

Appearances (via video conference):

For the Applicant/RP

Mr. Shaunak Mitra, Advocate

Mr. Aniket Chaudhury, Advocate

Ms. Pallavi Ray, Advocate



Mr. Sudipta Ghosh, Advocate

For the Successful Resolution Applicant

Ms. Debaleena Ganguly, Advocate

Mr. Debabrata Ganguly, Advocate

ORDER

1. I.A. (IB) No. 1666/KB/2022 is an application under section 30(6) of the Insolvency and Bankruptcy Code, 2016, after approval of the resolution plan by the Committee of Creditors.
2. On perusal of the said I.A. it is found that in the affidavit given under section 29A of the Code does not contain the name of the Resolution Applicant at Paragraph 2 of the said affidavit (page 180 of the I.A).
3. Secondly, no Letter of Intent has been filed.
4. The Resolution Professional is directed to file a supplementary Affidavit within one week from the date of this order clarifying the same.
5. List I.A. (IB) No. 1666/KB/2022 along with the main C.P. on 02 June 2023.
6. The Registry is directed to send e-mail copies of the order forthwith to all the parties for information and for taking necessary steps.

Rahul Bhatnagar
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Order signed on the 26th day of April 2023.

GGRB[LRA]